NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Namen Kuman Murthe

for Rypendens

N. Ray Aly

2. M. ROSHAN ATTO

for MUCHUNDHAN

<u>ORDER</u>

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at their request. Post the matter alongwith CP/80/2017. Put up on 18.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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